

**GOVERNMENT OF INDIA  
MINISTRY OF CHEMICALS AND FERTILIZERS  
DEPARTMENT OF PHARMACEUTICALS**

RAJYA SABHA  
UNSTARRED QUESTION No. 189  
TO BE ANSWERED ON THE 05<sup>TH</sup> DECEMBER, 2023

**National drugs database**

**189 Shri S Niranjana Reddy:**

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) whether Government has set a deadline for launching the National Drugs Database;
- (b) the details of the funds allocated and utilised under it;
- (c) the details regarding how the database will strengthen the monitoring mechanism for the quality of drugs and help in the robust and foolproof regulation of drug formulations;
- (d) whether the Committee has submitted its recommendations and report on the National Drugs Database for drug formulations manufactured/ marketed in the country; and
- (e) if not, the reasons for the delay?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS  
(SHRI BHAGWANTH KHUBA)**

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(a) to (e): Central Drugs Standard Control Organization (CDSCO) under the Ministry of Health & Family Welfare has informed that in order to have a comprehensive National Drugs Database a Committee has been constituted by CDSCO. A comprehensive database of drug formulations manufactured/ marketed in the country providing detailed information on the drug, its dosage form, strength, details of manufacturer/ marketer/ importer etc. is crucial, for not only empowering consumers but also for improving the monitoring mechanism for quality of drugs in circulation, across the country and uniform administration of regulatory system, etc. The Committee has submitted its report with the recommendation.

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